



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,10th September 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WA/304/2018	THE STATE OF ASSAM and ANR Versus MISS ANUPAMA BORA and 8 ORS	MR. D SAIKIA MR. N SARMA SC, EDUCATION MR. A DEKA	MR G SAIKIA (R-1,2,4,5,7 & 8) MR. D BARUAH MR. D SAUD
2	WP(C)/2146/2022	GS 194619N JANARDAN GAUR Versus THE UNION OF INDIA AND 6 ORS	MRS. R BORAH MR. D BORAH	ASSTT.S.G.I.
3	WP(C)/5630/2022	RATNESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR. J M GOGOI	GA, ASSAM SC, REVENUE
4	WA/183/2023	THE STATE OF ASSAM and ANR Versus SHRI DWADAS ADITYA DAS and 2 ORS	MR. A DEKA MR.N SARMA SC, EDUCATION MR.D SAIKIA	
5	Review.Pet./26/2024	THE STATE OF ASSAM AND ORS Versus AMITA BHATTACHARJEE AND ANR	MR. R MAZUMDAR MR. N J KHATANIAR	GA, ASSAM
6	Review.Pet./64/2024	THE STATE OF ASSAM AND 3 ORS. Versus NAVIN KUMAR GOENKA AND 3 ORS.	MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT	
7	I.A.(Civil)/203/2024 in WA/15932/2023	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	SC, P AND R.D. GA, ASSAM MR. M NATH (r-6 to 12,14 to 17) MR. D P BORAH (r-6 to 12,14 to 17) MR. A BHATTACHARJEE (r-6 to 12,14 to 17) MR U GHOSH (r-6 to 12,14 to 17)
	WITH WA/15932/2023 (Filing Number)	TILAK NATH Versus THE STATE OF ASSAM AND 16 ORS F	MR. FIRUZ KHAN	

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LEAVE NOTE OF ADVOCATES FOR 10/09/2024

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1)	MR S SARMA	16-07-2024	To	15-09-2024
2)	MS. N M DEKA	17-07-2024	To	20-12-2024
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BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDER NO STEPS				
1	WP(C)/2951/2018	M/S PANCHDEEP CONSTRUCTIONS LTD. Versus NATIONAL BUILDINGS CONSTRUCTION CORPORATION (INDIA) LTD. AND 3 ORS.	MR. S BANIK MR. B SHARMA MR H DAS MR G J TALUKDAR MR. D K NATH	MS. J R THAKUR MR H MEDHI SC, NIA MR. A THAKUR (R- 1 & 2)
ORDERS				
2	WP(C)/2288/2018	LILEN BURHAGOHAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A L MANDAL	GA, ASSAM MR. Y DOLOI SC, TRANSPORT
3	WP(C)/1145/2019	GAITHOULUNG RONGMEI Versus THE STATE OF ASSAM AND 25 ORS.	MR. R M DAS	MR H R A CHOUDHURY (R5,R6,R8-R14,R16-R26) GA, ASSAM MR. R MAJUMDAR (R5,R6,R8-R14,R16-R26) MRS. R RONGMEI (R5,R6,R8-R14,R16-R26) MRS. S ISLAM (R5,R6,R8-R14,R16-R26) SC, REVENUE
4	WP(C)/1233/2019	GRIHITA DAS Versus THE STATE OF ASSAM AND 7 ORS.	MR. D C C PHUKAN MS. J GOGOI MR. T P DAS	GA, ASSAM
5	WP(C)/4628/2019	ATOWAR RAHMAN AND 4 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. B RAHMAN	SC, PNRD

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BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	CRP/422/2015	RAJSAKHAR SAHA Versus MUSSTT. PRNOTI MAZUMDAR and 17 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BARUA MR.A BHATTACHARYA	MR.G N SAHEWALLA(R-6 to 9) MS.B SARMA(R-6 to 9) MR.D CHAKRABARTY(R-- -3,5,15to17) MS.R JAINR-6 to 9 MR.P DEKA(R-6 to 9) MR.S R BORUAH(R-- -3,5,15to17) MD.ASLAM(R-6 to 9)
2	CRP/334/2016	SMT. KAUSHALYA RAY and 3 ORS Versus SHIV CHARAN BARUAH and 9 ORS	MR. A DAS MR. S BARUAH MR. D BARUAH	
3	RSA/158/2019	SRI AMULYA KALITA Versus SMTI. DEEPALI KALITA AND 5 ORS.	MR P K KALITA MR. N DAS MR. K R BOROOAH	MR H K SARMA MR. R B PHOOKAN (R-1) R SARMAH (R-1) MD A S AHMED (r-5) MS M KAKOTY (R-1) MR K J HAZARIKA (R-1) SC, GMC
4	I.A.(Civil)/1074/2020 in Intest.Cas./3979/2020 WITH Intest.Cas./3979/2020 (Filing Number)	PUNYALATA DAS Versus JAHNABI DAS PUNYALATA DAS Versus JAHNABI DAS (D)	MS. D SINHA MS. M BHATTACHARJEE	
5	WP(C)/1204/2023 CAVT. NO.15612/022,	MUSTAKIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER MS. A LALA	GA, ASSAM MR. A MANNAF FOR CAVEATOR SC, REVENUE
6	I.A.(Civil)/3572/2023 in RSA/12948/2023 WITH RSA/12948/2023 (Filing Number) WITH I.A.(Civil)/12950/2023 (Filing Number)	RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA E RAJU HAZARIKA AND 3 ORS Versus DIPU HAZARIKA E	MR A DASGUPTA MS B DAS MR J K SHARMA MR A DASGUPTA MR A DASGUPTA	

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